

(d) The Ministry has reviewed the matter to expedite implementation of the land pooling policy.

Rainwater harvest cell in urban local bodies

3333. SHRIMATI SASIKALA PUSHPA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has asked all the Urban Local Bodies (ULB) to constitute Rainwater Harvest Cell (RHC) to implement Rainwater Harvesting Technique as provided in Building By Laws (BBL), 2016;

(b) whether there is any mechanism at the Central Government level to monitor the presence of Rainwater Harvest Cell in ULBs, so that Rainwater Harvesting Technique is strictly implemented in all types of buildings; and

(c) if so, the details thereof, and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAOINDERJIT SINGH): (a) Ministry of Urban Development has released the Model Building Bye Laws (MBBL), 2016 in March, 2016 which is an advisory document for the State Governments. MBBL, 2016 have recommended the setting up of Rain Water Harvesting Cell in the Urban Local Bodies.

(b) No, Sir. Since setting up of Rain Water Harvesting Cell comes within the purview of Urban Local Bodies, it is up to the concerned State Government/Urban Local Body to set up any monitoring mechanism in this regard.

(c) Does not arise.

Vacancy of Administration Officer in CPWD

3334. SHRIMATI VIPLOVE THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that ministerial staff of CPWD are demanding 34 posts of Administrative Officer in their hierarchy which are being occupied arbitrarily by engineering cadre;

(b) if so, the steps taken by Government to fulfil the demand; and

(c) the time-frame proposed for implementation of this demand?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAOINDERJIT SINGH): (a) to (c) The Ministerial staff Association has demanded 34